## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 1665/2011

Abdul Rashid Wani and another

.... Petitioner/Applicant(s)

Through:- None

V/s

State of J&K and others

.....Respondent/Non-applicant(s)

Through:- Mr. S. H. Naqashbandhi, AAG (through video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

There is no representation on behalf of petitioners.

Mr. S. H. Naqashbandhi, learned AAG seeks time to reconstruct the case file which was destroyed during flood.

On his request, adjourned.

List on 04.08.2020.

(Sindhu Sharma) Judge

**SRINAGAR** 23.06.2020

SUNIL-II